

ITEM NO.501

COURT NO.3

'Revised for appearance'
SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 1699/2019 in W.P.(C) No. 215/2005
(Arising out of impugned final judgment and order dated 09-03-2018
in W.P.(C) No. 215/2005 passed by the Supreme Court of India)

COMMON CAUSE (A REGD. SOCIETY)

DIRECTOR SH. H.D. SHOURIE

Petitioner(s)

VERSUS

UNION OF INDIA (A) MINISTRY OF HEALTH

AND FAMILY WELFARE SECRETARY

Respondent(s)

[TO GO BEFORE FIVE HON'BLE JUDGES]

(FOR ADMISSION and IA No.105815/2019-CLARIFICATION/DIRECTION)

Date : 17-01-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Arvind P Datar, Sr. Adv.
Ms. Dhvani Mehta, Adv.
Ms. Rashmi Nandakumar, AOR
Mr. Shreya Shrivastava, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. K.M. Nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Mohd. Akhil, Adv.
Mr. Adit Khorana, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Uday Khanna, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Aniruddh Bhat, Adv.
Mr. Sanjay M. Nuli, Adv.
Mr. Nakul Chengappa K.K., Adv.
Ms. Akriti A. Manubarwala, Adv.

Dr. R. R. Kishore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 18th January, 2023, at 2 p.m.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR

(JAGDISH KUMAR)
COURT MASTER (SH)

(ASHWINI THAKUR)
AR-cum-PS

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

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